

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Arb. Application No. 15 of 2019

With

I.A. No.2630 of 2020

M/s. Kamdhenu Electronics Pvt. Ltd. Petitioner

Versus

Bharat Sanchar Nigam Ltd. and others Respondents

CORAM: HON'BLE THE CHIEF JUSTICE

For the Petitioner: Mr. Nitin Kumar Pasari, Advocate

For the Respondents: Mr. Arbind Kumar Jha, Advocate

Oral Order

09/Dated: 26.06.2020

I.A. No.2630 of 2020

Learned counsel for the petitioner does not press I.A. No.2630 of 2020 and submits that the petitioner would be filing certified copy of the agreement soon.

Accordingly, I.A. No.2630 of 2020 is dismissed as not pressed.

Arb. Application No.15 of 2019

As prayed, put up this case on 17.07.2020.

(D. Ravi Ranjan, C.J.)